सुश्री मायावतीः तो सेंट्रल गवर्नमेंट की जिम्मेदारी है कि वह यहां से कोई टीम भेजे और वहां पर उस मामले की जांच करवा कर, जो भी इसमें दोषी लोग हैं, उनके खिलाफ कार्रवाई होनी चाहिए। ...(व्यवधान)...

SHRI JAIRAM RAMESH: Sir, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I told you that I will come back to you.

सुश्री मायावतीः माननीय उपसभापति जी, क्योंकि यह मामला सेंसिटिव है, यहां से जो टीम भेजी और जो भी रिपोर्ट आए, उससे सदन को जरूर अवगत कराया जाए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: We are sitting up to 5.00 p.m. Why are you worried? ...(*Interruptions*)... Now, Shri D. Raja. ...(*Interruptions*)... Mayawatiji, please sit down. Shri D. Raja, please be fast.

Situation due to deteriorating health of some JNU students participating in indefinite fast

SHRI D. RAJA (Tamil Nadu): Sir, with great sense of anguish, I draw the attention of the entire House. I draw the attention of the Government that the JNU students are on indefinite fast; eight days have passed. Teachers also joined the students; they are also part of the indefinite fast. Sir, the situation in JNU is very serious. The condition of students is deteriorating. Last night, the JNUSU President, Kanhaiya Kumar has been shifted to the All India Institute of Medical Sciences. His health has gone down. Several students are facing the similar problem. The situation is so sad, and Jawaharlal Nehru University has been constituted under the Act of Parliament. Under the nose of Parliament, our students are suffering in such a way in JNU campus. The University authorities have resorted to punitive action against students. Several students have been rusticated; several students have been heavily fined. Why should the University authorities do this? Yesterday also, during the debate, I asked the HRD Ministry to intervene and advise the University authorities to reconsider their action against students. The Vice-Chancellor, the University authorities must offer negotiations with Students' Union, and sort out the problem. Sir, it cannot go out of control. After all, these students are the future of this nation. Sir, Jawaharlal Nehru University is a prestigious University. Hon. Minister, Shrimati Nirmala Sitharaman is sitting here. She is from JNU; Shri DP. Tripathi is from JNU; Shri Sitaram Yechury, my Comrade, is from JNU. Sir, JNU has produced such eminent politicians, statesmen, scientists, foreign affairs experts, diplomats and everything. Such a University is passing through unprecedented crisis, Sir. Can we tolerate it? Can we allow this? Can we allow our children to suffer like this? Their health is going from bad to worse. Sir, how can we, sitting in Parliament, tolerate such a situation? I am asking you this because you

were the Professor, Sir. You know the psychology of students. You know how students question everything. Sir, you tell me, I am asking you because you were the Professor once upon a time. Can such a situation continue in JNU? It is not only in JNU but also in Allahabad University similar situation is prevailing. So, Sir, my humble submission to the Government is, the Government should intervene without any delay; the Government should advise the University authorities to reconsider their decision; the Government should ask the University Vice-Chancellor and other authorities to offer negotiation with students. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Yes, the time is over. ...(*Interruptions*)... Naqviji, I think the Government should try to solve the issue. ...(*Interruptions*)...

SHRI C.P. NARAYANAN (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI BAISHNAB PARIDA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI K.T.S. TULSI (Nominated): Sir, I also associate myself with the issue raised by the hon. Member.

MS. ANU AGA (Nominated): Sir, I also associate myself with the issue raised by the hon. Member.

DR. K.P. RAMALINGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

श्री के.सी. त्यागी (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हूं।

श्री शरद यादव त्यागी (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हूं।

श्री अली अनवर अंसारी (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हूं।

श्री के.सी. त्यागी: महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करती हूं।

डा. तज़ीन फातमा (उत्तर प्रदेश)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करती हूं। Matters raised [6 May, 2016] with permission 22

श्री पवन कुमार वर्मा (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हं।

श्री हरिवंश (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी आपने को इससे सम्बद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Now, Shri Shantaram Naik. ... (Interruptions)...

SHRI PAVAN KUMAR VARMA: Sir, the students are. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... ओ.के. मैंने बोल दिया। ...(Interruptions)... Yes, yes. ...(Interruptions)... Shri Shantaram Naik. ...(Interruptions)... No, no, not going on record. ...(Interruptions)... हो गया।

SHRI BAISHNAB PARIDA: *

श्री शरद यादवः जो डी. राजा ने कहा है... आप सुनिए। आप तो प्रोफेसर रहे हैं। हमको साढ़े चार साल ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I hope the Government will look into all this. ... (Interruptions)... I have told them.

श्री शरद यादवः सरकार कभी ऐसा काम नहीं करती है। मेरा आपके माध्यम से सरकार से निवेदन है कि नौजवानों पर केस करना ...(व्यवधान)... समिति बनाना, यह देश के लिए अच्छी बात नहीं है। हम लोग भी नौजवान आंदोलन में रहे हैं, चार-चार साल सज़ा ...(व्यवधान)... लेकिन कभी भी यूनिवर्सिटी ने हमें सज़ा नहीं दी, इसलिए नक़वी साहब, इसमें ठीक ...(व्यवधान)... नहीं चल रहा है।

MR. DEPUTY CHAIRMAN: Naqviji, please convey the feeling of the Members to the hon. Minister. ...(*Interruptions*)... The hon. Minister may initiate steps to solve the crisis. Be serious, please. ...(*Interruptions*)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, ऑनरेबल मेम्बर्स की जो फीलिंग्स हैं, मैं उनको होम मिनिस्टर को और प्रेजेंट मिनिस्टर को कन्वे कर दूंगा।

MR. DEPUTY CHAIRMAN: Shri Shantaram Naik, not here. Shri Ram Kumar Kashyap.

[†]Transliteration in Urdu script.

^{*}Not recroded.